

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEFENCE PRODUCTION) (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). During the period of the strike of the employees of the Heavy Vehicles Factory, Avadi between 24.1.72 and 7-2-72, there were some demonstrations and *lathi* charge outside the precincts of the Factory. The *lathi* charge was resorted to by the State Government due to development of a law and order situation.

The reports received from the Management during the strike period have indicated that the strike was illegal as there was no advance notice therefor, nor was there any pending issue requiring settlement. However, a list of demands that was submitted on behalf of the employees after the commencement of the strike was discussed with the employees' representatives and the strike was called off on 7.2.72. There has been no report on the matter from the State Government.

Condition of War Widows

517. SHRI H. M. PATEL:
SHRI BISWANATH
JHUNJHUNWALA:

Will the Minister of DEFENCE be pleased to state :

(a) whether attention of the Government of India has been invited to a report in the "Times of India" dated the 20th December, 1971 under the caption "War widows feel neglected and forgotten"; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Yes, Sir.

(b) While it is impossible to fill the void created in the life of the widows of officers and jawans killed in the war, Government has taken adequate steps to relieve them of financial worries. Full salaries were paid to them for December, 1971 and January 1972, orders have been issued on 24-2-1972 providing for substantially

enhanced rates of Special Family Pension. The rates of Dependent's Pension and family gratuity, etc., have also been liberalised. In addition, the children of the deceased are now entitled to free education upto the first degree course. A copy of the order is placed on the Table of the Sabha [Placed in Library See No. LT-1454/72]. A new scheme for providing other forms of assistance has been prepared and it has been decided to create a special organisation to attend to all schemes and all problems relating to widows of Service officers and Servicemen killed in action.

Assessment of Losses in Men and Material during War

518. SHRI NEGESHWARA RAO : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have made any assessment of our losses in men and material during last Indo-Pakistan war; and

(b) if so, an account thereof ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b).

LOSSES IN MEN

(i) Army	—	3238
Navy	—	200
Air Force	—	33

(ii) LOSSES IN MATERIAL

Tanks	—	73
Warships	—	1 (Frigate)
Aircrafts	—	45

Indo-Iraq Technical Talks for Collaboration in an Oil Refinery

519. SHRI ROBIN SEN :
SHRI ARJUN SETHI :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the outcome of the Indo-Iraq technical talks held in Baghdad;

(b) whether the Iraq Government have agreed to finance one oil Refinery in India; and